NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 244/16	TP 95/17	Hearing	433(e) 7 433(f)	Luminous Power Technologies Pvt. Ltd. Vs ITI Ltd.

SL. NAME (IN CAPITAL)		SIGNATURE
NO. & PHONE NUMBER	REPRESENTATION TO WHOM	1.
RUICMANI MENON	Petitioner	
ARUN CHANDRAN C)	Start
8606060427		

Counsel for petitioner is present. She has filed fresh particulars of new IRP by name C.S. Ranjit Pandey. He is reported to be present in person today. Counsel for respondent is present. Again, he seeks two weeks' time to file objections.

List it on 28.08.2017.

MEMBER (J)

MEMBER (T)